

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,**

**ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 24<sup>th</sup> day of April, 2018

Present :

Hon'ble Dr. Murtaza Ali, Member-J  
Hon'ble Mr. Gokul Chandra Pati - A

Original Application No. 330/001414/2017  
(U/S 19, Administrative Tribunals Act, 1985)

Hamim Ahmed, I.R.A.S., 50 years  
S/o Shri Akhtarul Hussain,  
Presently Posted as Financial Advisor and Chief Account  
Officer/Store/Central Organization for Railway  
Electrification, Allahabad.

.....Applicant.

By Advocate – Shri Ashish Mohan Srivastava.

**V E R S U S.**

1. Union of India through Chairman, Railway Board, Rail Bhawan, New Delhi.
2. Financial Commissioner, Railway Board, New Delhi.
3. Director Establishment, Railway Board, New Delhi.
4. General Manager, Railway Electrification Allahabad.
5. Chief Financial Adviser, Railway Electrification, Allahabad.
6. Sri D. K. Gupta, SG/IRAS/Core, Allahabad.

.....Respondents.

By Advocate : Shri L. M. Singh.

**ORDER**

**(Delivered by Hon'ble Dr. Murtaza Ali, JM)**

Shri P. K. Mishra proxy counsel for Shri Ashish Mohan Srivastava, learned counsel for the applicant and Shri L. M. Singh, learned counsel for the respondents are present.

2. Learned counsel for the applicant submitted that the applicant has filed withdrawal application. It has been stated that the relief sought by the applicant has already been granted and therefore, he wants to withdraw this O.A.
3. Accordingly, the OA is dismissed as withdrawn.

**MEMBER (A)**

**MEMBER-J**

/Shashi/